

F. No. J-11017/3/2024-Judicial (3)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

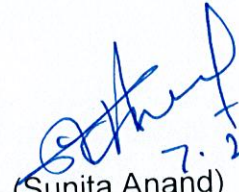
Shastri Bhawan, New Delhi,
Dated the 7th February, 2024

ORDER

The President is pleased to **extend** the terms of the panel counsel whose names are occurring in this Department's Order No. J-11017/3/2021-Judicial dated 14.06.2021 for conducting Central Government litigations before the High Court of Karnataka at Bengaluru, its Benches at Dharwad and at Kalaburagi (Gulbarga) and Central Administrative Tribunal, Bangalore Bench, 'until further orders'.


2. The engagement and professional fee of the aforesaid counsel will be governed by the terms and conditions contained in this Department's O.M. No. 26(2)/99-Judl. and No. 26(1)/99-Judl, both dated 24.09.1999 and to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Sunita Anand)
7.2.24
Joint Secretary & Legal Adviser

Copy (through email) to:-

1. PS to Hon'ble MoS (I/C)L&J.
2. PSO to Law Secretary/ Additional Secretaries in the main secretariat of Department of Legal
3. Affairs).
4. In-charge, Branch Secretariat, Bengaluru..
5. Shri Kuloor Arvind Kamath, Addl SGI, Karnataka High Court.
6. Shri Shanthi Bhushan. H, Deputy SGI, Karnataka High Court (PB) at Bengaluru.
7. Shri Venkatesh M. Kharvi, Deputy SGI, Karnataka High Court Circuit Bench at Dharwad.
8. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office/Spare copies.


(Kumar Gaurva)
07.02.2024
Section Officer (Judicial)
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